

No.HCE.281/2009

High Court of Karnataka,
Bengaluru,
Dated: 03rd April 2025.

NOTIFICATION

In view of the Government Order No. ಸಿಆಸುಇ (ಆಸು) 07 ಸ್ವೀಮರ 2025 dated 02.04.2025, the Court Sitting timings and Office timings of the High Court of Karnataka, Kalaburagi Bench, is fixed as under with immediate effect till 31.05.2025:

Sl. No	Particulars	Timings fixed
01	Sitting of Courts	08.00 a.m. to 11.00 a.m. 11.30 a.m. to 01.30 p.m.
02	Office timings (Except on Saturdays)	07.30 a.m. to 02.00 p.m.
03	Office timings on Saturday	07.30 a.m. to 11.00 a.m.
04	Interval	11.00 a.m. to 11.30 a.m.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

**(K.S. BHARATH KUMAR)
REGISTRAR GENERAL**

Copy to:-

1. The AR-cum-PS to Hon'ble the Chief Justice, for information,
2. The Private Secretaries to all the Hon'ble Judges,
3. All the Registrars,

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4. The Additional Registrar Generals, High Court of Karnataka Benches at Dharwad and Kalaburagi, for information and necessary action,
5. The Directors, Karnataka Judicial Academy / Karnataka Mediation Centre / Arbitration Centre, Bengaluru, for information and necessary action,
6. All the Prl. District & Sesions Judges in the State of Karnataka, for information and with a request to Circulate the same to all the Trial Courts under their control,
7. The Chief Secretary to Government of Karnataka, Bengaluru, for information,
8. The Principal Secretary to Government, Law, Justice and Human Rights Department, for information,
9. The P.A. to Registrar (Judicial) with a request to circulate amongst all the Court Officers and Assistant Court Officers,
10. The Advocate General in Karnataka, High Court Building, Bengaluru, for information,
11. The Secretary, High Court Advocates' Association, Bengaluru, Kalaburagi and Dharwad Benches,
12. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru, for information,
13. The Secretary, Karnataka State Bar Council, Old KGID Buildings, Bengaluru,
14. The President, Women Federation of Lawyers, City Civil Court Complex, Bengaluru – for information,
15. The Secretary, High Court Legal Services Committee,
16. The Assistant Secretary, Karnataka Law Reporting Council, Bengaluru,
17. The Deputy Registrar (Secretarial Services), Judicial Wing Typing Pool, for information,
18. All the Court Halls,
19. Office Copy.